

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**COURT-VI**

**Item No. 203  
IB-801/ND/2020**

**IN THE MATTER OF:**

**M/s CBRE South Asia Pvt. Ltd.**

**...PETITIONER**

**Vs**

**M/s Edifice Facility Management Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 28.09.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :Mr. Vaibhav Mishra, Advocate  
along with Mr. Satvik Bajaj and  
Ms. Smriti Dua, Advocates**

**For the Respondent/Corporate Debtor :**

**ORDER**

Heard the submissions made by the counsel for the petitioner. No one is present on behalf of the respondent. In the interest of justice Registry may serve notice to respondent for their appearance. Post the matter to 23<sup>rd</sup> October, 2020.

  
-Sd -

**(V.K. Subburaj)  
Member (T)**

  
-Sd -

**(P.S.N. Prasad)  
Member (J)**

(Annu)